



#### \$~FB-1

# \* IN THE HIGH COURT OF DELHI AT NEW DELHI

#### + W.P.(C) 10363/2021

## LALIT SHARMA AND ORS Through:

..... Petitioners

versus

UNION OF INDIA AND ORS ..... Respondents Mr.Ruchir Mishra, Advocate with Through: Mr.Mukesh Kr.Tiwari and Ms.Rebha Jena Mishra. Advocates for UOI. Mr.T.Singhdev, Advocate with Mr.Tanishq Srivastava, Mr.Abhijit Chakravarty, Mr.Aabhaas Sukhramani, Mr.Bhanu Gulati. Mr.Anum Hussain. Mr.Sourabh Kumar, Mr.Ajay Kumar Agrawal and Ms.Ramanpreet Kaur, Advocates for BCD. Mr.Anurag Ahluwalia, Advocate for DHC. Mr.Jayant Mehta, Sr.Advocate with Mr.Piyush Beriwal, Mr.Kushagra Kumar Kansal, Mr.Vedansh Anand and Ms.Diva Saigal, Mr.Ankit Siwaj, Tyagi and Mr.Ojasri, Mr.Yash Advocates along with applicant in person (C.M.No.46953/2024). Mr.Jatan Singh, Advocate (Chairman, Ad Hoc Committee)

### CORAM: HON'BLE THE ACTING CHIEF JUSTICE HON'BLE MR.JUSTICE RAJIV SHAKDHER HON'BLE MR.JUSTICE SURESH KUMAR KAIT

This is a digitally signed order.

The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above. The Order is downloaded from the DHC Server on 20/05/2025 at 10:24:13





#### ORDER 23.08.2024

## CM APPL. 46953/2024

%

1. Mr.Jatan Singh, learned Chairman of the ad hoc Committee, constituted pursuant to the order dated 8<sup>th</sup> April, 2024 passed by a coordinate Bench in W.P.(C) 11975/2019, states that elections to the Central Delhi Bar Association shall be held simultaneously with all fourteen (14) Bar Associations on 19<sup>th</sup> October, 2024.

2. He, however, clarifies that timelines stipulated in the judgment dated 19<sup>th</sup> March, 2024, preparatory to the date of election like cut off date for declaration forms, may be tweaked in the present case as it is a new Bar Association. But, he reiterates that elections to Central Delhi Bar Association shall be held along with fourteen (14) Bar Associations on 19<sup>th</sup> October, 2024.

3. Accepting the aforesaid statements of the learned Chairman of ad hoc Committee, the present application stands disposed of.

# **ACTING CHIEF JUSTICE**

### **RAJIV SHAKDHER, J**

#### SURESH KUMAR KAIT, J

AUGUST 23, 2024 TS